

to the licensing of a co-operative spinning mill in Yeotmal district of Maharashtra State, though the question whether it will be possible to include it within the provisions of the All India Handloom Board is still under consideration.

U.N. Conference on Trade and Development

352. Shri Shree Narayan Das: Will the Minister of International Trade be pleased to state:

(a) whether India will be represented at the U.N. Conference on Trade and Development;

(b) if so, whether the delegation has been constituted;

(c) the important subjects to be considered;

(d) whether India has suggested any special subjects for discussion; and

(e) if so, what are they?

The Minister of International Trade (Shri Manubhai Shah): (a) Yes, Sir.

(b) No, Sir, not yet.

(c) A copy of the provisional agenda for the conference, as drawn up by the Preparatory Committee of the conference, is being placed on the Table. [Placed in Library, See No. LT-1897/63].

(d) and (e). India, being a member of the Preparatory Committee, has taken interest in all the items of interest to her, particularly those relating to trade in manufactures and semi-manufactures, to invisible trade of developing countries and financing for an expansion of international Trade.

भोपाल में ट्रांसफारमर

३५३. { श्री श्रींकार लाल बेरवा :
श्री यशपाल सिंह :

क्या इस्पात, खान तथा भारी इंजीनियरिंग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भोपाल में एक विशाल ट्रांसफारमर का निर्माण पूरा हो चका है ;

(ख) यदि हां, तो इस पर कुल 'कितना' रुपया व्यय किया गया ;

(ग) क्या यह विदेशों की सहायता से बनाया गया है ; और

(घ) भारत में ऐसे कितने 'पावर हाउस' हैं ?

इस्पात, खान तथा भारी इंजीनियरिंग मंत्री (श्री चि० सुब्रह्मण्यम): (क) जी, हां । हैवी इलेक्ट्रिकल्स, भोपाल ने एक ७५,००० के० वी० ए० ट्रांसफारमर का डिजाइन तथा निर्माण किया है जिसने सभी निर्धारित परीक्षण पास कर लिये हैं ।

(ख) ऐसे प्रत्येक ट्रांसफारमर का विक्रय मूल्य ७,६७,२६४ रुपये है ।

(ग) अग्नेज सलाहकार निदर्शकों ने, जो भारतीय कारीगरों को निर्माण-प्रविधि को विकसित करने के बारे में निर्देशन करते हैं सामान्य निर्देशन दिया ।

(घ) इस प्रकार के ट्रांसफारमर का प्रयोग ऐसे 'पावर हाउस' में किया जाता है जिसमें ६० एम० डब्ल्यू क्षमता का जनरेटर हो । इस समय देश में कुछ ऐसे 'पावर हाउस' हैं लेकिन इनकी संख्या में वृद्धि हो जा' की संभावना है ।

Fertilizers and Chemicals Travancore Limited

354. { Shri Warior:
Shri Vasudevan Nair:
Shri A. K. Gopalan:
Shri Kappen:

Will the Minister of Steel, Mines and Heavy Engineering be pleased to state:

(a) the progress so far made in implementing the expansion scheme

for Fertilizers and Chemicals Travancore Limited, Alwaye;

(b) the total expenditure incurred in this respect; and

(c) the extent to which production has increased as a result of the expansion?

The Minister of Steel, Mines and Heavy Engineering (Shri C. Subramaniam): (a) The first and second stages of expansion programme have been completed. The third stage of expansion is in progress.

(b) The total expenditure incurred on the first and second stages of expansion was Rs. 340 lakhs and Rs. 216 lakhs respectively. The expenditure incurred so far in respect of the third stage of expansion is Rs. 579 lakhs.

(c) As a result of the first stage of expansion, production capacity was raised from 10,000 tons to 20,000 tons of nitrogen per annum and as a result of the second stage of expansion, the capacity was further raised to 30,000 tons per annum. The second stage of expansion also involved the replacement of the Wood Gasification Process. Phosphoric acid capacity was also raised consequent on the expansion by 8,000 tons per annum. The third stage of expansion which is in progress aims at an increased total capacity of 70,000 tons of nitrogen and 33,400 tons of P 2^o5.

Plant for Titanium Dioxide

355. Shri A. K. Gopalan: Will the Minister of Industry be pleased to state:

(a) whether Government have any proposal under consideration to set up a plant near Alwaye in Kerala for producing titanium dioxide;

(b) if so, the details thereof; and

(c) the estimated cost of the proposal?

The Minister of Industry (Shri Kanungo): (a) No, Sir.

(b) and (c). Do not arise.

Import Licences for Machinery and Equipment

356. Shri Hari Vishnu Kamath: Will the Minister of International Trade be pleased to state:

(a) the total value, in rupees, of licences issued during 1962-63 for the import of machinery and equipment for various industries;

(b) whether machinery and equipment of that value was actually ordered; and

(c) if not, the reasons therefor?

The Minister of International Trade (Shri Manubhai Shah): (a) The total value of licences issued for the import of machinery and equipment for the licensing period April 1962—March 1963 upto 14-9-1963 was Rs. 437 43 crores.

(b) Statistics regarding ordering of machinery and equipment are not maintained.

(c) Does not arise.

S.T.C. for Export of Minerals and Metals

361. {
 Dr. L. M. Singhvi:
 Shri Umanath:
 Shri Indrajit Gupta:
 Shri Yashpal Singh:
 Shri Prakash Vir Shastri:
 Shrimati Renuka Barkataki:
 Shri Rameshwar Tantia;
 Shri Vishwa Nath Pandey:
 Shri Ramachandra Ulaka:
 Shri N. R. Laskar:
 Shri Dhuleshwar Meena:
 Shrimati Savitri Nigam;
 Shri P. R. Chakraverti:
 Shri Sidheshwar Prasad:
 Shri D. D. Puri;
 Shri D. C. Sharma:

Will the Minister of International Trade be pleased to state:

(a) whether a State Trading Corporation has been set up for the export of minerals and metals;

(b) the functions, scope of activities and the organisational pattern of the aforesaid Corporation; and